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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/113/2016

NAME OF THE PETITIONER(S)

: Rojer Mathew P.

NAME OF THE RESPONDENT(S)

: M/s P.T. Mathai Construction Company Pvt. Ltd. & 5

others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. S. Morriela Deni, Adr

For KSR & to Company Secreteries up

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(2) BRI VARSHINE

For R, -Rg

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V. Mahesh

3- GOWRI. V.

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ORDER

Ms V Gowri, counsel for petitioner present. Ms Sri Varshini, counsel for R1 to R3 and Ms S Manjula Devi, counsel for R4 are present. Counsel for R1 to R3 prayed time for filing written submissions. Time extended at her request. Put up on <u>05.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)